

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 312 of 2013 & IA-405 of 2013**

**Dated : 19<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Gujarat Energy Transmission Corporation Ltd. & Ors. ... Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. G. Umapathy  
Ms. Suparna Srivastava for R-1  
Ms. Swapna Seshadri for R-8

**ORDER**

Post the matter for hearing on **22<sup>nd</sup> May, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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